

REFERENCE: SCA/2/21 (19)

The Chair of the Security Council Committee pursuant to resolutions 1267 (1999), 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities presents her compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On 29/12/2021, the Committee approved **the addition** of the entries specified below to its Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2368 (2017) and adopted under Chapter VII of the Charter of the United Nations.

A. Individuals

QDi.432 Name: 1: ASHRAF 2: AL-QIZANI 3: na 4: na

Name (original script): أشرف القيزاني

Title: na **Designation:** na **DOB:** 5 Oct. 1991 **POB:** El Gouazine, Dahmani, Governorate of Le Kef, Tunisia **Good quality a.k.a.:** a) Ashraf al-Gizani b) Abu 'Ubaydah al-Kafi c) Achref Ben Fethi Ben Mabrouk Guizani d) Achraf Ben Fathi Ben Mabrouk Guizani **Low quality a.k.a.:** na

Nationality: Tunisia **Passport no:** na **National identification no:** 13601334, Tunisia **Address:** na

Listed on: 29 Dec. 2021 **Other information:** Senior member of Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (QDe.115). Recruited for ISIL and instructed individuals to perpetrate terrorist acts via online video. INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Entities> [click here](#)

Narrative summary

QDi.432

ASHRAF AL-QIZANI

Date on which the narrative summary became available on the Committee's website:

30 December 2021

Reasons for listing:

Ashraf al-Qizani was listed on 29 December 2021 pursuant to paragraphs 2 and 4 of Resolution 2368 (2017) as being associated with ISIL or Al-Qaida for “participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of”, “recruiting for” and “other acts or activities indicating association with” Islamic State in Iraq and the Levant (ISIL), listed as Al-Qaida in Iraq (QDe.115).

Additional information:

Ashraf al-Qizani, also known as Abu ‘Ubaydah al-Kafi, serves as the leader of Jund al-Khilafah in Tunisia (JAK-T), an ISIS affiliate in Tunisia. Al-Qizani became the emir of JAK-T after the death of former JAK-T emir Yunus Abu-Muslim in 2019. Under al-Qizani’s leadership, JAK-T has carried out numerous attacks in Tunisia. Prior to his appointment as leader of JAK-T, al-Qizani had previously been a member of the Shura Council and served as a sergeant for each of the three companies in JAK-T.

JAK-T emerged as an independent terrorist group in Tunisia in early 2014, but pledged its support to ISIS by December 2014. In November 2019, JAK-T reaffirmed its affiliation with ISIL when it recognized new ISIL leader Amir Muhammad Sa’id Abdal-Rahman al-Mawla (QDi.426).

In its six years of operation, JAK-T has been responsible for numerous attacks on civilians and Tunisian security services, including the November 2015 beheading of a Tunisian youth. Recently, JAK-T was responsible for the January 2020 and March 2020 improvised explosive device attacks targeting Tunisian military vehicles. In September 2020, JAK-T claimed responsibility for a knife attack in Tunisia that killed one Tunisian National Guard officer and wounded another

Related listed individuals and entities:

Al-Qaida in Iraq (QDe.115), listed on 18 October 2004

Jund al-Khilafah in Tunisia (JAK-T) (QDe.167), listed on 29 December 2021

B. Entities and other groups

QDe.167 Name: JUND AL-KHILAFAH IN TUNISIA (JAK-T)

Name (original script): جند الخلافة في تونس

A.k.a.: a) ISIL-Tunisia b) ISIL-Tunisia Province c) Soldiers of the Caliphate d) Jund al-Khilafa e) Jund al-Khilafah f) Jund al-Khilafah fi Tunis g) Soldiers of the Caliphate in Tunisia h) Tala I Jund al-Khilafah i) Vanguard of the Soldiers of the Caliphate j) Daesh Tunisia k) Ajnad **F.k.a.:** na **Address:** na

Listed on: 29 Dec. 2021 **Other information:** Formed in November 2014. Associated with Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QDe.115). INTERPOL-UN Security Council Special Notice web link: <https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Entities> [click here](#)

Narrative summary

QDe.167

JUND AL-KHILAFAH IN TUNISIA

Date on which the narrative summary became available on the Committee’s website:

30 December 2021

Reasons for listing:

Jund al-Khilafah in Tunisia (JAK-T) was listed on 29 December 2021 pursuant to paragraphs 2 and 4 of resolution 2368 (2017) as being associated with ISIL for “participating in the financing, planning, facilitating, preparing, or perpetrating of acts or activities by, in conjunction with, under the name of, on behalf of, or in support of Al-Qaida, ISIL, or any cell, affiliate, splinter group or derivative thereof”.

Additional information:

Jund al-Khilafah in Tunisia (JAK-T) is an ISIL affiliate, which first emerged as an independent terrorist group in Tunisia in early 2014, but pledged its support to ISIL by December 2014. In November 2019,

JAK-T reaffirmed its affiliation with ISIL when it recognized new ISIL leader Amir Muhammad Sa'id Abdal-Rahman al-Mawla (QDi.426).

In its six years of operation, JAK-T has been responsible for numerous attacks on civilians and Tunisian security services, including the November 2015 beheading of a Tunisian youth. Recently, JAK-T has been responsible for the January 2020 and March 2020 improvised explosive device attacks targeting Tunisian military vehicles. In September 2020, JAK-T claimed responsibility for a knife attack in Tunisia that killed one Tunisian National Guard officer and wounded another.

Related listed individuals and entities:

Al-Qaida in Iraq (QDe.115), listed on 18 October 2004.
Ashraf al-Qizani (QDi.432), listed on 29 December 2021.

The names of individuals and entities on the ISIL (Da'esh) and Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website: <https://www.un.org/securitycouncil/sanctions/1267/press-releases>

To obtain a fully updated version of the List, Member States are encouraged to consult, on a regular basis, the Committee's website at the following

URL: https://www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list. The Sanctions List is available in HTML, PDF and XML format and is updated regularly on the basis of relevant information provided by Member States and international and regional organizations.

The United Nations Security Council Consolidated List is also updated following all changes made to the ISIL (Da'esh) and Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: <https://www.un.org/securitycouncil/content/un-sc-consolidated-list>.

In accordance with paragraph 19 of resolution 1526 (2004), the Secretariat automatically conveys updates of the ISIL (Da'esh) and Al-Qaida Sanctions List to States, regional and sub-regional organizations by e-mail shortly following the postings of such updates on the Committee's website. Member States are invited to submit any updated or new information for this purpose to the Secretariat by e-mail to: SC-1267-Committee@un.org. The Committee encourages all States to allow implementation of updates of the ISIL (Da'esh) and Al-Qaida Sanctions List based on e-mails, soft-copy notices, or website postings.

29 December 2021